

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 64 of 2015, IA No. 92 of 2015,  
IA No. 121 of 2015 and IA No. 131 of 2015**

**Dated: 11<sup>th</sup> December 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Western Electricity Supply Company of Orissa Ltd. & Ors. .... Appellant (s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Mr. Malika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda and  
Mr. Anshu Malik for R-1  
Mr. R.K. Mehta,  
Ms. Himanshi Andley and  
Mr. Abhishek Upadhyay for R-2, R-3  
Mr. Deep Rao Palepu for R-5

**ORDER**

Counsel for the parties state that the pleadings are complete. IA No. 131 of 2015 shall be heard along with the main appeal.

List the matter for hearing on **17.02.2016**.

**(I.J. Kapoor)**  
**Technical Member**  
ss/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**